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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7659/2017

M/S BETUL OIL LTD.

..... Petitioner

Through: Mr Tarun Gulati, Sr. Advocate with  
Mr Rahul Jain and Mr Neil Hildreth,  
Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr Ripu Daman Bhardwaj, CGSC  
with Mr T. P. Singh, Advocate for  
UOI.

**CORAM:**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**ORDER**

% **05.08.2019**

1. The learned counsel appearing for the petitioner shall file synopsis of his submissions with an advance copy to the learned counsel for the respondents. The respondents are at liberty to file written submissions before the next date of hearing.
2. List on 23.09.2019.

**VIBHU BAKHRU, J**

**AUGUST 05, 2019**

**MK**